

24.7.91

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O.A.516/91

SPM & ND

Ms. Mary Benjamin-for applicant.
Mr. Madhu-rep. SCGSC

On request of the counsel for the applicant, list for further directions on maintainability on 6.8.91.

by S.M.
24.7.91

NVK & ND

(8) Mr E Subramaniam for the applicant by Mr KA Abul Hamid.
Mr Madhusoodhanan for Sr CGSC for the respondents.

The learned counsel for the applicant states that he has seen the note made by the Registry regarding the question of maintainability. He concedes that the point raised by the Registry is correct and the application is, therefore, not maintainable. Accordingly, this application is dismissed.

b/Ch
6.8.91

F.O
7/891
mr msd